

1986-87 (upto Feb. '87) are given below:

Railway	Number of persons detected travelling without or with improper tickets. (in lakhs)	Amount of Railway dues realised (Rupees in lakhs)	Number of Persons Convicted	
			Fined	Jailed
Central	7.33	191.11	8,684	13,619
Eastern	10.50	170.50	25,724	33,055
Northern	7.43	221.81	7,904	11,128
North Eastern	3.08	50.45	6,418	11,284
Northeast Frontier	1.49	53.02	260	308
Southern	3.42	104.31	7,758	4,415
South Central	3.89	144.81	9,616	6,650
South Eastern	8.14	137.65	2,578	3,919
Western	8.55	182.21	28,623	27,003

Employees in DTC

142. SHRI VIRENDRA VERMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) what is the total number of employees on the rolls of Delhi Transport Corporation and the number of them who are permanent and those who are on temporary rolls as on 31st March, 1987; and

(b) what is the total amount of over-time allowance paid to the DTC staff during the years 1984, 1985 and 1986 separately?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The total number of employees on the roll of DTC as on 31-3-1987 is 42259. 40598 of these are permanent, and 1661 are temporary (including 181 Daily Wages) employees.

(b) The amount of overtime allowance paid to the staff is as

under:

(Rs. in lakhs)	
Years	Amount
1984	247.63
1985	205.10
1986	244.35

Bridge over Brahmaputra river at Jogighopa

143. SHRI PRITHIBI MAJHI: Will the Minister of RAILWAYS be pleased to state:

(a) by whom and when the foundation stone of 3rd bridge over Brahmaputra river at Jogighopa was laid;

(b) whether the construction of the bridge is in progress; and

(c) if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The foundation stone was laid by the then Prime Minister, late Smt. Indira Gandhi on 11-11-1983.

(b) and (c) Detailed designing of the cable stayed bridge module for the difficult foundation area on South side has been taken up.

Broad Gauge Rail line to Guwahati

144. SHRI PRITHIBI MAJHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Broad Gauge rail line constructed upto Guwahati is not strong enough to withstand the super-fast trains, running beyond 75 km. per hour;

(b) whether there is any proposal under Government's consideration to upgrade the strength of this Broad Gauge line to make it suitable for super fast trains; and

(c) if so, what are the details there off.

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir, except in certain stretches.

(b) and (c) Ballast cushion is being increased for raising the speed in those stretches.

Mal-practices in rail reservation at Delhi

145. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the fact that in spite of computerisation of advance railway reservations at Delhi, mal-practices go unabated and reservation for long distance stations are made in fictitious names and then tickets sold to actual travellers at a premium by well established groups running travel agencies in the capital; and

(b) if so, what steps have been taken to check this and provide better service to genuine passengers?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The malpractices have come down appreciably after computerisation of reservations.

(b) The following steps have been taken:—

(i) A close surveillance on Reservation offices is being maintained to detect and apprehend touts. During the period 1-11-86 to 6-4-87, 69 touts were apprehended and prosecuted in Delhi area.

(ii) Checks are conducted in running trains to detect cases of transferred reservations.

(iii) In some cases, where telephone numbers are mentioned in the requisition slip, phone calls are made to find out whether the reservation made is genuine. In cases of doubt, the reservation is cancelled.

(iv) Railway staff are also sent to visit the address given in the requisition slip and reservation cancelled if particulars are found fictitious. During checks made recently, 6 such reservations with false addresses were cancelled.

(v) Frequent warnings to intending passengers against unauthorised purchase/sale of tickets are being issued through notices and announcements over the public announcement system; and

(vi) Strict supervision is maintained over reservation staff and those found indulging in irregularities are taken up departmentally.

Sports grant to Punjab University

146. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what was the amount of grant released by Government through UGC or otherwise to the Punjab University for promotion of sports during each of the last three years; and